

Court No. 02 (HHJ S. T. Soor)

24/09/2020

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9088/1994	Willingdon Sports Club Vs S. G. Khanvilkar	Thakordas & Madgavkar Yogeshwar Bhate
2	Suit No. 9918/1988	Lorna J D'souxa Vs Andheri Om Niketan Co-op Hsg Soc	M. M. Vashi Law Charter
3	Suit No. 2040/2014	Somnath Sitaram Tendulkar Vs Dasharatham Ramanna & Anr	Rupali Sathe

Draft Issues

5	Suit No. 9840/1987	The Indian Hotels Co Ltd Vs Kapadia Development Co-op Hsg Soc Ltd	M/s Shah & Sanghavi Adv A. B. Bhandari
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